

## ORDER SHEET

O.A / MA / RA / CP NO. 444 OF 2003,Applicant/s J. P. Bhaan Respds. W. O. 1 & 2 etc.Advocate for Applicant/s Shri R. C. Pathak,  
Shri U. S. Bhattacharya. Advocate for Respondent/s Shri B. B. Singh etc.

| Notes of the Registry                                                                                                                                                                                                                                                                                                                                                                                                          | Orders of the Tribunal                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | Sheet No. 11 |
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| <p>NOR</p> <p>In pursuance of <del>order</del> Registrar order date 27.04.09 the O.A. has been brought out in Sindi list. Neither any expedite application or listing application filed so far submitted for further order.</p> <p>By<br/>29/06/09</p> <p>So [Signature]</p> <p>Note of Registry created affidavit and rejoinder has been filed kept on record for submitted.</p> <p>By<br/>24/07/09</p> <p>So [Signature]</p> | <p>30.6.09</p> <p>Hon' Mr. Justice A.K. Yadav, J.M.<br/>Hon' Mrs. Manjulika Gautam, A.M.</p> <p>Illness slip of Shri R. C. Pathak learned counsel for the applicant.</p> <p>List on 27.07.09.</p> <p>[Signature]<br/>A.M.</p> <p>(14)</p> <p>27.7.2009</p> <p>Hon. Mr. A.K. Gaur, J.M.<br/>Hon. Mr. S.N. Shukla, A.M.</p> <p>None for the applicant, even in the revised call. Shri B.B. Singh, counsel for the respondents is present.</p> <p>It is a matter of 2003. It appears that the applicant has lost interest in prosecuting the matter. Accordingly, the O.A. is dismissed in default and for non-prosecution.</p> <p>[Signature]<br/>A.M.</p> <p>[Signature]<br/>J.M.</p> |              |

Contd. On Sheet No. \_\_\_\_\_